

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**( Office of the Registrar Judicial Srinagar)**

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**NOTIFICATION**

No. 137/RJS

Dated 15-4-2025

Subject: Extension of last date for filing up of application forms for allotment of chamber(s) in Lawyers Chamber Building, High Court Complex, Srinagar in pursuance to notification No.123/RJS dated 02.04.2025.

It is hereby notified for all the concerned that since various representations have been received by this office from the advocates with regard to extension of time for allotment of chamber(s) in Lawyers Chamber Building, High Court Complex, Srinagar, notified pursuant to Notification No.123/RJS dated 02.04.2025, as such the last date for submission of application forms for allotment of chamber(s) is extended for a further period of four (04) days w.e.f 16.04.2025 to 19.04.2025.

  
**Registrar Judicial**

Copy to:-

1. Registrar General, High Court of J&K and Ladakh at Jammu for information.
2. Incharge NIC for uploading the notification on the official website of the High Court of J&K and Ladakh, Srinagar.